

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(IB)-509(PB)/2017

IN THE MATTER OF:

American Express Banking Corporation **APPLICANT / PETITIONER**

Vs

Jambu Kints Pvt. Ltd. **RESPONDENT**

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 16.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the PETITIONER

:- Mr. Roopaush Purohit, Advocate

For the RESPONDENT

:- Mr. Deepak Kapoor, Advocate

ORDER

On the request made on behalf of learned Counsel for the respondent, hearing is deferred to 18th January, 2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

16.01.2018
V.Sethi